IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

M.A. 312 of 98 (O.A. 474 of 96)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

TUSHAR KANTI BANERJEE

- VERSUS

SOUTH EASTERN RAILWAY

For the applicant

: Mr. B. Sarkar, counsel.

For the respondents

: None.

Heard on 27.8.98

Order on 27.8.98

ORDER

D. Purkayastha, JM

Heard Id. counsel Mr. B. Sarkar appearing on behalf of the applicant over an application for addition of the name of Mr. M.R. Satyanarayana, Vigilance Inspector, S.E. Railway, presently working as Enquiry Inspector in C.V.O's Office, S.E. Railway, as respondent No.5. None appears on behalf of the respondents. Therefore, the prayer is a lowed and cause title be amended by adding Mr. M.R. Satyanarayana, Vigilance Inspector, S.E. Railway in C.V.O's Office as respondent No.5. M.A. is disposed of accordingly. The applicant is directed to serve copy of the application to the added respondent forthwith.

Purkayastha) m b e r (J)